

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 101
TO BE ANSWERED ON 15.12.2017

Tree Plantation

101. SHRI SHRIRANG APPA BARNE :
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL :
SHRI VINAYAK BHAURAO RAUT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Union Government had requested State/ UT Governments to launch plantation drive;
- (b) If so, the details thereof indicating the total central assistance provided to each State/UT for plantation and the total number of plants planted during the last three years;
- (c) whether the Union Government had requested the State/UT Governments to conduct audit of plantation drive to find out success rate of the said drive and if so, the success rate of plantation drive during each of the last three years, State/ UT-wise;
- (d) whether it is a fact that success rate is below 50 per cent during the third year and if so, the reasons therefor and the corrective measures taken by the Government to achieve the targeted success rate; and
- (e) whether the Government has formulated any special policy of tree plantation for Bundelkhand and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) and (b) Every year the Ministry of Environment Forest and Climate Change fixes annual targets for tree plantation/ afforestation, under Twenty Point Programme (TPP), for states and Union Territories. During 2017-18, an area of 1.43 million hectare is targeted to be planted under Twenty Point Programme. The State/UT-wise number of seedlings planted under TPP during the period from 2014-15 to 2016-17 is given in Annexure I. The tree plantation/afforestation activities are taken up cross-sectorally by various departments, NGOs, civil society, corporate etc. under various Centrally Sponsored Schemes and also under different State Plan/Non Plan Schemes including Externally Aided Projects.

The Ministry has also issued instructions to States/ Union Territories to take up plantation/afforestation on special days like during Van Mahotsav, World Environment Day, Wildlife Week etc. and also under Swachh Bharat Mission. Some of the States have also taken up massive plantation across the State from their own resources, and for which no financial assistance was provided by the Ministry.

The Ministry is implementing two major Tree Plantation/afforestation schemes in the country for improvement of forestry and environment *i.e.* National Afforestation Programme (NAP) scheme and National Mission for a Green India (GIM) under which

financial grant is provided to states for taking up plantation. While NAP is being implemented for afforestation of degraded forest lands, GIM aims at improving the quality of forest/increase in forest cover besides cross-sectoral activities on landscape basis. The State-wise details of funds released under NAP and GIM during 2014-15 to 2016-17 are given in Annexure-II.

- (c) and (d) The afforestation sites are periodically evaluated by the State Forest Development Agencies (SFDAs), Forest Development Agencies (FDAs), and MoEF & CC-NAEB, Government of India through engaging independent evaluators having credibility and expertise. The concurrent evaluation of plantations is also carried out in the 3rd and 5th year of the five year plantation cycle by SFDA and MoEF & CC- NAEB. The survival percentage varies and depends on biotic interference, soil moisture availability and edaphic conditions, etc. During maintenance period the dead seedlings are replaced by new seedlings.
- (e) During last three years no funds have been released to Bundelkhand under National Afforestation Programme (NAP).

Annexure referred to in reply to Lok Sabha Unstarred Question No. 101 due for reply on 15.12.2017 by Shri Shrirang Appa Barne, Shri Kunwar Pushpendra Singh Chandel and Shri Vinayak Bhaurao Raut regarding Tree Plantation.

Statement showing Achievement under Twenty Point Programme (TPP) during 2014-15 to 2016-17

Sl.No	NAME OF STATE/UT	Point 51(b) – No. of Seedlings planted in lakhs		
		2014-15	2015-16	2016-17*
1	Andhra Pradesh	2212.73	1839.48	1628.44
2	Arunachal Pradesh	0.27	0.06	0.00
3	Assam	0.00	0.00	0.00
4	Bihar	604.21	269.22	216.01
5	Chhattisgarh	696.00	98.70	649.42
6	Goa	4.50	0.33	0.32
7	Gujarat	1820.39	1689.92	1791.46
8	Haryana	279.27	238.50	189.95
9	Himachal Pradesh	135.00	121.68	79.36
10	Jammu and Kashmir	59.61	76.60	12.17
11	Jharkhand	74.26	NR	192.10
12	Karnataka	519.29	435.38	546.48
13	Kerala	10.53	17.30	29.48
14	Madhya Pradesh	866.87	63.94	855.37
15	Maharashtra	863.12	557.50	566.62
16	Manipur	92.02	62.06	68.44
17	Meghalaya	45.04	33.65	0.00
18	Mizoram	0.00	NR	26.46
19	Nagaland	0.00	NR	0.00
20	Orissa	1242.17	960.03	831.20
21	Punjab	18.00	19.07	32.65
22	Rajasthan	451.96	461.14	438.55
23	Sikkim	23.07	16.31	22.99
24	Tamil Nadu	456.53	293.34	186.40
25	Telangana	445.79	1378.31	3673.17
26	Tripura	106.19	15.38	433.31
27	Uttarakhand	175.09	157.76	156.17
28	Uttar Pradesh	919.73	587.03	667.66
29	West Bengal	100.18	324.19	27.51
30	A & N Islands	6.73	7.13	7.00
31	Chandigarh	0.82	1.33	1.38
32	D & N Haveli	3.52	3.03	3.83
33	Daman & Diu	0.16	0.00	0.00
34	Delhi	9.54	9.74	8.45
35	Lakshadweep	0.00	0.00	0.00
36	Puducherry	1.46	0.33	0.87
	Total :	12244.07	9738.43	13343.21

Note*: Achievement upto December 2016

Annexure II

Annexure referred to in reply to Lok Sabha Unstarred Question No. 101 due for reply on 15.12.2017 by Shri Shrirang Appa Barne, Shri Kunwar Pushpendra Singh Chandel and Shri Vinayak Bhaurao Raut regarding Tree Plantation.

State-wise Details of funds released during 2014-15 to 2016-17 under National Afforestation Programme (NAP) and National Mission For Green India (GIM)

(A) National Afforestation Programme (NAP) Amount Released(Rs. in crore)

S. No.	State	2014-15	2015-16	2016-17	TOTAL
1	Andhra Pradesh	4.56	0.87	1.33	6.76
2	Bihar	7.00	5.01	2.18	14.19
3	Chhattisgarh	20.00	10.20	4.92	35.12
4	Goa	0.00	0.00	0.00	0.00
5	Gujarat	10.50	8.54	4.36	23.4
6	Haryana	11.00	0.72	3.50	15.22
7	Himachal Pradesh	0.73	0.00	0.00	0.73
8	Jammu & Kashmir	3.59	0.00	0.00	3.59
9	Jharkhand	8.60	0.00	0.00	8.60
10	Karnataka	21.35	1.05	7.33	29.73
11	Kerala	2.82	1.02		3.84
12	Madhya Pradesh	21.00	9.45	4.00	34.45
13	Maharashtra	35.00	14.90	4.76	54.66
14	Orissa	17.92	9.49	4.62	32.03
15	Punjab	1.87	0.00		1.87
16	Rajasthan	3.35	0.75	0.00	4.10
17	Tamil Nadu	4.25	1.42	1.56	7.23
18	Telangana	2.03	0.00		2.03
19	Uttar Pradesh	12.00	2.68	2.55	17.23
20	Uttarakhand	2.50	3.05		5.55
21	West Bengal	0.78	0.00		0.78
	Total (Other States)	190.85	69.16	41.10	301.11
	North Eastern states				0.00
22	<i>Arunachal Pradesh</i>	0.15	0.00		0.15
23	<i>Assam</i>	0.00	2.56		2.56
24	<i>Manipur</i>	8.00	3.67	1.21	12.88
25	<i>Meghalaya</i>	3.61	1.35		4.96
26	<i>Mizoram</i>	15.00	10.17	6.74	31.91
27	<i>Nagaland</i>	11.00	0.00	5.21	16.21
28	<i>Sikkim</i>	6.00	1.52	5.09	12.61
29	<i>Tripura</i>	9.17	5.73		14.90
	Total (NE States)	52.93	25.00	18.25	96.18
	G. Total	243.78	94.16	59.35	397.29

(B) Green India Mission (GIM)

Sl. No	States	Amount Released (Rupees in crores)		
		2014-15	2015-16	2016-17
1	Andhra Pradesh	-	-	1.06
2	Arunachal Pradesh	-	-	-
3	Assam	-	-	-
4	Bihar	-	-	-
5	Chhattisgarh	-	23.39	20.23
6	Gujarat	-	-	-
7	Haryana	-	-	-
8	Himachal Pradesh	-	-	-
9	Jammu & Kashmir	-	-	-
10	Jharkhand	-	-	-
11	Karnataka	-	1.05	0.87
12	Kerala	-	9.15**	-
13	Madhya Pradesh	-	-	-
14	Maharashtra	-	-	-
15	Manipur	-	8.35	7.82
16	Meghalaya	-	-	-
17	Mizoram	-	-	9.88
18	Nagaland	-	-	-
19	Odisha	-	1.83	1.39
20	Punjab	-	6.11**	-
21	Rajasthan	-	-	-
22	Sikkim	-	-	-
23	Tamil Nadu	-	-	--
24	Tripura	-	-	-
25	Uttar Pradesh	-	-	-
26	Uttarakhand	-	20.21**	-
27	West Bengal	-	-	-
	TOTAL	0	70.09	41.25

** The funds have been re-appropriated in the current financial year.
